GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2843
ANSWERED ON:12.12.2011
RECOGNISING SKILLED LABOUR
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Sugavanam Shri E.G.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is no system to recognise the skills of workers engaged in the unorganized sector;
- (b) if so, whether the Government has approved any scheme for the youth to acquire new skills or sharpen the existing ones in various trades and find gainful employment;
- (c) if so, the details in this regard;
- (d) whether the ITIs and ITCs affiliated to the National Council for Vocational Training are proposed to be involved in the aforesaid scheme:
- (e) if so, the details in this regard;
- (f) whether there is any proposal to evolve mechanism to have the participation of more private training providers and also to certify skills of workers engaged in the unorganized sector; and
- (g) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) The skills of workers engaged in the unorganized sector are recognized by certifying their skills under the Skill development Initiative (SDI) Scheme being implemented in the country since May, 2007.
- (b) & (c) The Government has approved and launched Skill Development Initiative (SDI) Scheme in May, 2007. Under the scheme, the youth can acquire new skills or sharpen their existing skills in various trades by undergoing training with registered Vocational Training Providers (VTPs) situated across the country. The skill acquired by them is assessed by independent Assessing Bodies and successful persons are awarded certificates issued by National Council for Vocational Training (NCVT). At present, youth can undergo training in 1386 modules under 60 sectors of economy for their gainful employment.
- (d) &(e) ITIs and ITCs affiliated to the NCVT can be registered as Vocational Training Providers (VTPs) to impart training under the scheme. The registration of VTPs is a continuous process and done throughout the year.
- (f) & (g) There is already a mechanism for selection of VTPs in place. State Governments invites applications from private institutions/organizations through advertisement in leading newspapers regularly to be registered as Vocational Training Providers (VTPs) as per prescribed guidelines.